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Title: Introduction and passing of the Appropriation (Railways) Bill, 2011.

MADAM SPEAKER: The House will now take up Item no. 14 A.

Hon. Minister to introduce the Bill.

THE MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2010-11 for the purposes of Railways.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2010-11 for the purposes of Railways."

*The motion was adopted.*

KUMARI MAMATA BANERJEE: I introduce the Bill.

MADAM SPEAKER: The House will now take up Item no. 14 B.

Hon. Minister.

KUMARI MAMATA BANERJEE: I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2010-11 for the purposes of Railways, be taken into consideration. "

MADAM SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2010-11 for the purposes of Railways, be taken into consideration."

*The motion was adopted.*

MADAM SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill.*

*The Schedule was added to the Bill.*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

MADAM SPEAKER: The Minister may now move that the Bill be passed.

KUMARI MAMATA BANERJEE: I beg to move:

"That the Bill be passed."

MADAM SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*

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